

**GOVERNMENT OF MEGHALAYA
LAW (A) DEPARTMENT.**

**NOTIFICATION
(ORDER BY THE GOVERNOR)**

Dated Shillong, the 28th February, 2024.

No. LJ (A) 78/2021/24 - The Governor of Meghalaya is pleased to denotify the appointment of Shri Sibasis Sen as Senior Govt. Advocate notified vide this Department's Notification No. LR (A) 43/2018/12 dtd. 13.08.2018 with immediate effect.

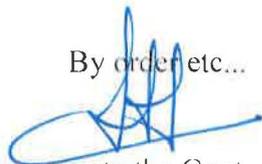
No. LJ (A) 78/2021/24 - A - The Governor of Meghalaya is pleased to appoint Shri Sibasis Sen, Advocate as Panel Advocate in the High Court of Meghalaya, with immediate effect and until further order.

sdr
(C.V.D. Diengdoh)
Secretary to the Govt. of Meghalaya.
Law Department.

Memo No. LJ (A) 78/2021/24 - B,
Copy forwarded to:-

Dated Shillong, the 28th February, 2024.

1. The Registrar General, High Court of Meghalaya, Shillong.
2. The Advocate General, Meghalaya, High Court of Meghalaya, Shillong.
3. The Accountant General (A & E), Meghalaya, Shillong.
4. The Treasury Officer, Shillong South Treasury, Shillong.
5. The Secretary, High Court Bar Association, Shillong.
6. Shri Sibasis Sen, Advocate, High Court of Meghalaya.
7. Law (B) Department, Shillong.
8. DEO, Law Department.
9. Guard file.

By order etc...

Deputy Secretary to the Govt. of Meghalaya,
Law (A) Department